

DIVISION BENCH
COURT - II

O-223

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1078(KB)2011
COMP.APPL/413(KB)2013,
COMP.APPL/235(KB)2013

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH MAY 2024

IN THE MATTER OF	BHATPARA PAPERS LTD & ORS VS THE WEST BENGAL PULPWOOD DEVELOPMENT CORPORATION LTD & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Ms. Sristi Barman Roy, Adv.] For the Petitioner

Ms. Soma Chakraborty, Adv.]

Mr. Rohit Kr. Keshri, Adv.] For the Respondent No. 1

Mr. Ankit Chaurasia, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the parties present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List the matter for further consideration on **11.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.